

WRITTEN ANSWERS TO QUESTIONS

Kanha National Park

942. KUMARI PUSHPA DEVI SINGH Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any report about degradation of environment in the Kanha National Park in Madhya Pradesh;

(b) if so, the steps taken to preserve the ecosystem of that national park; and

(c) the amount sanctioned for the development of the Kanha national park in the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) No, Sir.

(b) Does not arise.

(c) The central assistance for development of Kanha national Park is released annually on the basis of the proposals received from the State Government.

Fake Universities

947. SHRI RAM NAIK:
SHRI N. DENNIS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to the reply given to Unstarred Question No. 1144 on March 2, 1993 and state:

(a) the details of machinery available with the Government to detect fake universities;

(b) the action taken against the promoters office bearers of the 27 such self-styled universities;

(c) whether some of these universities had been granted financial assistance before detecting them as fake; and

(d) if so, the steps taken to recover the grants so sanctioned?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) to (d): A Statement is laid on the Table of the Sabha.

(a) and (b): The University Grants Commission, the Association of Indian Universities and the MRTP keep a watch on the existence of fake universities functioning in violation of the UGC Act, 1956. As soon as information about existence of fake university is furnished by members of public, students or their parents or any other agency, the relevant provisions of UGC Act are brought to the notice of the Promoters/office-bearers of such self-styled/fake universities. They are advised to dis-associate the use of expression "University" and also stop awarding degrees/diplomas. The concerned State Governments are also requested to conduct inquiries regarding the functioning of such fake universities. If any case of bogus institution issuing fake degrees to students is brought to the attention of MRTP Commission, either so or through any other, the Commission initiates necessary action under the MRTP Act, 1969. In addition the UGC gives wide publicity to the list of fake universities every year to caution the students and parents about such institutions.

(c): According to the information furnished by the University Grants Commission, the Commission has not granted financial assistance to any such fake university.

(d): Does not arise.

[Translation]

Forest Policy

948. DR. RAMESH CHAND TOMAR:
SHRI DEVI BUX SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: